GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA STARRED QUESTION NO 119 TO BE ANSWERED ON 08.12.2025

Allocation of Funds under MISHTI Scheme

*119. DR. SHASHI THAROOR:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether any funds have been allocated to Kerala under the Mangrove Initiative for Shoreline Habitats and Tangible Incomes (MISHTI) for eco-tourism, and if not, the reasons therefor;
- (b) the details of the requirements to be fulfilled by States to secure funds under the MISHTI Scheme for ecotourism projects; and
- (c) the steps proposed by the Government to ensure Kerala's eligibility for future allocations under MISHTI?

ANSWER

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BHUPENDER YADAV)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF THE LOK SABHA STARRED QUESTION NO. 119 FOR ANSWER ON 08.12.2025 RAISED BY DR. SHASHI THAROOR REGARDING ALLOCATION OF FUNDS UNDER MISHTI SCHEME

(a) to (c) As a part of Budget Announcement 2023-24, the Mangrove Initiative for Shoreline Habitats & Tangible Incomes (MISHTI) was launched to promote and restore mangroves; and enhance the resilience of coastal ecosystems. Implementation of the scheme is undertaken based on proposals submitted by the coastal States/UTs, through convergence with various schemes including State/National CAMPA, MGNREGS and State Plans. The MISHTI program encompasses both core activities, such as plantation and restoration, and the support activities, which include livelihood diversification, awareness generation and capacity building, research and development, publicity and outreach, monitoring and evaluation, and the promotion of ecotourism through Self-Help Groups (SHGs). These activities are taken up as per the plans received from the States/UTs under MISHTI.

The Ministry has issued the Operational Guidelines for implementation of the MISHTI program, based on which States/UTs submit detailed plans including the ecotourism component wherever applicable. Funds are released as gap funding through National CAMPA upon approval of these plans. With regard to further release of funds under MISHTI, the States/UTs including the State of Kerala are required to submit all requisite documents on the status of funds released in past viz. utilization certificate, physical and financial progress report, KML files, geo-tagged photographs, etc.

As per the request received from the State of Kerala, an amount of Rs. 0.66 crores in 2024-25 and Rs. 1.014 crores in 2025-26 have been released under MISHTI to Kerala which includes eco-tourism component for which Rs. 1.31 crore has been allocated for the period 2023-24 to 2027-28.
